

[Sh. Shantaram Potdukhe]

- (a) Village as a unit;
- (b) Geographical contiguity
- (c) Linguistic majority; and
- (d) Wishes of the people

The Government of India appointed Mahajan Commission on 25th October, 1966 to solve the border dispute. On the basis of the presumption that the said Commission would consider the above said formulae, the State Government announced that the Commission's report would be accepted. In August 1967, the Mahajan Commission submitted its report to the Government of India. It was found that the Mahajan Commission did not consider the above said formulae and, therefore, the State Government did not accept the said report. On 30th November, 1967 the Maharashtra Legislature, unanimously passed a Resolution and declared that the Mahajan Commission's Report was not acceptable to the State of Maharashtra. The said Resolution requested the Government of India and the Parliament to solve this long pending question on a just, equitable and scientific basis.

I request the Government of India to resolve this issue by conducting opinion poll there.

- (iii) **Need to clear the proposal submitted by Andhra Pradesh Government to float 'Road Bonds'**

SHRIMATI UMA GAJAPATHI RAJU(Visakhapatnam): After providing funds for the priority sectors like irrigational; power and social welfare, the State Government of Andhra Pradesh is left with very meagre resources for development of communications particularly improvement of roads.

It is in this context that a proposal has been mooted to tap investible public savings by floating bonds and inducing the public to contribute to the road bonds by assuring them of the development of communications in various regions. Such bonds would also encourage additional savings and deposits which would help the State in making investments urgently required in improving the communication system, in the State. The Central Government must examine this proposal and clear it on a priority basis.

- (iv) **Need to provide financial assistance for the development of ravines in Chambal Division, Morena (M.P.)**

[*Translation*]

SHRI CHHAVIRAM ARGAL (Morena): Mr. Deputy Speaker, Sir, there is a network of rivers in the northern part of Madhya Pradesh, Chambal, in district Morena. Apart from river Chambal there are tributaries like Parvati, Seep, Kuno, Sankh, Paari Asan, Besali, Sindh etc. For centuries these rivers are playing havoc in the area and large scale soil erosion is resulting in fertile soil being washed away creating ravines. These ravines are posing danger to national highways, railway routes, canals and villages. Ravines have become dens of dacoits and anti social elements. These ravines are posing economic and social problems for Morena district. The soil (Dumat) is prone to erosion and during rains it erodes so fast that deep ravines are created. Soil erosion, tubewells, drains, deep nullahs take shape of ravines afterwards. 2000 village have been engulfed by these ravines. 5 lakh hectare agricultural land has turned into ravines. Due to lack of survey facility in the ravines, we do not have correct figures. In 1945, the land conservation experts had advised that to check ravines cattle should not be allowed to graze in open and areas should be fenced and developed. The ravines should be developed for